

<i>Year</i>	<i>Foreign cur- rency Non- Resident Account</i>	<i>Non-Resident (External) Ac.</i>	<i>Total</i>
1990-91	385	-8	377
April-June	(222)	(-5)	(217)
July-September	615 (350)	27 (15)	642 (365)
October- December	-318 (-176)	34 (19)	-284 (-157)
January March	-426 (-227)	102 (54)	-324 (-173)
1990-91	-1180	-42	-1922
April-June	(-916)	(-20)	(-936)
*July- September	-892 (-348)	-88 (-34)	-980 (-382)
*October	-376 (-146)	-60 (-23)	-436 (-169)
*November	-68	NA	NA

\*Provisional  
NA not available

#### **CBI Report on Irregularities in CCI LTD.**

1442. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government had received more than two years ago a CBI report on various irregularities committed by the Cotton Corporation of India Limited and the Senior Government officials in the export deal of 1986;

(b) whether the examination of the report has been abnormally delayed;

(c) if so, the reasons therefor;

(d) whether due to delay some of the indicted officials have been taking advantage of their position; and

(e) if so, the facts and details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir,

(b) to (e). The report of the CBI is under examination in consultation with Department of Personnel and Training.

**Muslim Women (Rights on Divorce) Act, 1986**

1443. SHRI SYED SHAHABUDDIN: Will the Minister of LAW, JUSTICE AND COMPANY be pleased to state: